

(c) whether there is proper arrangement to treat this disease in all the States?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) Yes. Most of the cases detected in India are travel related that came from United States of America and other developed countries.

(b) No. However, Indian Missions have been requested to take up the matter of screening outbound passengers with the respective governments.

(c) Yes. Health facilities have been identified in all cities with international airports to treat passengers who are detected at airport screening and those who self report based on information provided to them. In addition, such cases can be treated in any medical college, other secondary or tertiary care hospitals having isolation facilities. Enough stock of the drug to treat this case is available.

Introduction of train from Delhi to Hyderabad

808. SHRI MOHD. ALI KHAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government has received any proposal to introduce one more train from Delhi to Hyderabad like Andhra Pradesh express in view of heavy rush daily especially in the evening like T.N. express and G. T. express, the train from Delhi to Chennai;

(b) if so, the comments of the Government thereupon; and

(c) by when such new train would be introduced from Delhi to Hyderabad in the evening daily?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) to (c) Introduction of Hazrat Nizamuddin-Bangalore Rajdhani Express (tri-weekly) *via* Kacheguda has been announced in Railway Budget for 2009-2010. With this, Hyderabad city will now have a daily Rajdhani connection with New-Delhi.

Missing patients of swine flu

809. SHRI SANJAY RAUT:

SHRI BHARATKUMAR RAUT:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) how many swine flu positive cases have been reported so far;

(b) whether all the positive patients are put on anti-viral therapy even if a person tests negative;

(c) whether one suspect of swine flu admitted in RML hospital was reported to be absconding from the hospital causing concern; and

(d) whether in view of recent case of absconding of patient from the hospital, Government is going to take stringent action to stop such recurrences?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) There have been 153 laboratory confirmed cases of Influenza A H1N1 [earlier referred as Swine Flu] as on 7th July, 2009 in India.

(b) All the laboratory confirmed cases [positive cases] are put on anti-viral therapy.

(c) The patient preferred home treatment but was admitted to the Airport quarantine hospital which was nearest to his residence.

(d) The Epidemic Act has been invoked in Delhi which provides for hospitalization of such cases. The security of the hospitals has also been strengthened.

UN assistance for prevention and cure of swine flu

810. SHRI SHANTARAM LAXMAN NAIK: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of swine flu cases reported in the country till date, State-wise;

(b) the arrangements made for treatment by the Central and the State Governments;

(c) whether India has any vaccine maker involved in production of swine flu vaccine;

(d) whether United Nations has proposed to give financial or technical assistance for the prevention and cure of the disease; and

(e) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) As on 7th July 2009, there have been 153 laboratory confirmed cases of influenza A H1N1 in India. State-wise list is given in the Statement. [Refer to the statement appended to the answer to USQ 792 part (c)]

(b) Health facilities have been identified and attached to the 22 International Airports and Ports. Stock of Oseltamivir, the drug for treating the disease has been made available to the States and the identified health facilities.

(c) Three Indian manufacturers namely, Serum Institute of India, Pune, Panacea Biotec, Delhi and Bharat Biotech, Hyderabad have the capacity to manufacture vaccine. Drug Controller General (I) has issued license to import seed virus to these manufacturers.

(d) and (e) World Health Organization provides technical assistance to member countries. India has also consulted WHO on technical guidelines. It has supported Government of India with diagnostic primers and seed virus for manufacturing vaccine. It has also supported capacity development for State and Central Rapid Response teams at a cost of about Rs. 3.00 crores.